

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:742  
ANSWERED ON:25.07.2003  
APPOINTMENT ON FALSE SC CERTIFICATE  
SHAMSHER SINGH DULLO

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the information has since been collected;
- (b) if so, the details thereof and if not, the reasons for the delay; and
- (c) the time by which the information is likely to be collected by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) Yes Sir.

(b) & (c) There were different versions regarding the caste of an employee of New India Assurance Co. (NIAC) in the verification report of the state government, which was received by the NIAC. NIAC have advised to Regional Offices to verify the caste certificates of each of the SC/ST employees and also asked such employees to submit their caste certificates in prescribed format, so that employees found guilty could be dealt with. The Company has also initiated departmental proceedings in certain cases where irregularities were noticed.